

(6)

**F. No. 13-78/ CESTAT/CPIO-ND/RP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-78/2018**

Subject: Information under Right to Information Act 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Sanivarapu Devi (No. DOREV/2018/52204 dated 04.12.2018) **received by transfer from U.S. Ad.1C**, in this office on 13.12.2018, under RTI Act 2005 the information received from **AR (Admin)** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO  
CESTAT, New Delhi  
Date: 28.12.2018

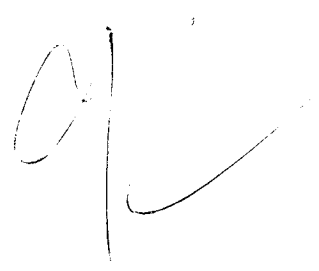
To,

Ms. Sanivarapu Devi D/o Sanivarapu Venkanna,  
Near Primary School, Mathukamilli,  
Gollapalem Post, Kajuluru Mandal,  
East Godavari Dist.. A. P. 533468.

Copy to:

Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001

31 DEC 2018  
★



F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol-II

सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण

पश्चिमी खण्ड - २, रामकृष्णपुरम, नई दिल्ली - 110066

Customs Excise & Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi - 66

Dated: 26.12.2018

I.D. No. 13-78/2018


**Administration Section**

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application dated 04.12.18 filed by Ms. Sanivarapu Devi in CPIO I.D. No. 13-77/2018, the information sought by the applicant under RTI Act 2005, is as under:

No fresh/re-requisition/letter has been sent to SSC, Chennai by CESTAT after 04.05.2018 for the recruitment of unfilled vacant Court Master posts.

If aggrieved, you may file an appeal before, 1st Appellate Authority, CESTAT, Delhi.

  
(Mukesh Gupta)  
Assistant Registrar (Admn.)

To

CPIO/Accounts Officer, C.E.S.T.A.T., New Delhi

(M)

**F. No. 13-78/ CESTAT/CPIO-ND/RP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-78/2018**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

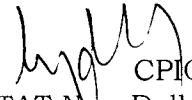
Please refer to RTI application of Shri/Smt. Sanivarapu Devi (No. DOREV/2018/52204 dated 04.12.2018) **received by transfer from U.S. Ad.1C**, in this office on 13.12.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-78/2018(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 28.12.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

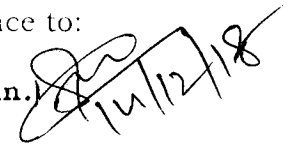
**Note:-**

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

  
CPIO  
CESTAT New Delhi  
Date: 14.12.2018

For Compliance to:

**1. A.R (Admin.)** 

Copy to: (For Information)

1. <sup>1/2</sup> Sh. Sanivarapu Devi D/o Sanivarapu Venkanna,  
Near Primary School, Mathukamilli,  
Gollapalem Post, Kajuluru Mandal,  
East Godavari Dist.. A. P. 533468.

2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001

17 DEC 2018  


o/c

CPIOID-13-78/2018 (CESTAT)

(3)

RTI MATTER

F. No. R20011/222/2018-Ad.1C(CESTAT)

Government of India  
Ministry of Finance  
Department of Revenue

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New Delhi, 07<sup>th</sup> December 2018

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to RTI applications No. DOREV/R/2018/52203 and DOREV/R/2018/52204 dated 04.12.2018 from Ms. Sanivarapu Devi, Andhra Pradesh. The same are transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S. Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

Copy to: Ms. Sanivarapu Devi, D/O Sanivaraou Venkanna, Near Primary School Mathukupilli Gollapalem Post, kajuluru Mandal East Godavari District, Pin : 533468

Recd  
13/12/18

9

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

<b>Registration Number</b> (पंजीकरण संख्या) :	DOREV/R /2018/52204	<b>Date of Receipt</b> की तारीख :	04/12/2018
<b>Type of Receipt</b> का प्रकार) :	Online Receipt	<b>Language of Request</b> (अनुरोध की भाषा) :	English
<b>Name</b> (नाम) :	SANIVARAPU DEVI	<b>Gender</b> (लिंग) :	Female
<b>Address</b> (पता) :	D/O SANIVARAPU VENKANNA, NEAR PRIMARY SCHOOL MATHUKUPILLI GOLLAPALEM POST, KAJULURU MANDAL EAST GODAVARI DISTRICT, Pin:533468		
<b>State</b> (राज्य) :	Andhra Pradesh	<b>Country</b> (देश) :	India
<b>Phone Number</b> (फोन नंबर) :	Details not provided	<b>Mobile Number</b> (मोबाईल नंबर) :	+91-7397086639
<b>Email-ID</b> (ईमेल-आईडी) :	rajub.sc225@gmail.com		
<b>Status</b> (स्थिति) (Rural/Urban) :	Rural	<b>Education Status</b> :	Graduate
<b>Is Requester Below Poverty Line ?</b> (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	<b>Citizenship Status</b> (नागरिकता)	Indian
<b>Amount Paid</b> (राशि का भुगतान) :	10 ) (original recipient)	<b>Mode of Payment</b> (भुगतान का प्रकार)	Payment Gateway
<b>Request Pertains to</b> (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		
<b>Information Sought</b> (जानकारी मांगी) :	As per the reply to my RTI application dated.19.10.2018, CPIO ID No.13-74/2018 and I.D No.13-74/2018, dated.20.11.2018, Office of Customs Excise and Service Tax Appellate Tribunal, New Delhi is informed that since no candidate nominated by SSC due to non availability of eligible candidate, the requisition has again sent to SSC, Chennai vide letter dated.04/05/2018 and In the reply of my RTI application to Staff Selection Commission, Chennai, your office is informed that No requisition received from		

6/12  
Aso (कर्म)

the CESTAT, Chennai for unfilled vacancies of SR 2016 for inclusion in the upcoming Selection post notification.

Provide information that whether any fresh/re requisition or any letter or any material document has sent to SSC, Chennai by CESTAT, New Delhi for the recruitment of unfilled vacant Court Master posts.

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